

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 889/2013 (SUMMONS)		Jayamma Vs Ramakrishna.C	K.Srinivasa
2	L.A.C. 2/2013 (SUMMONS)		Special Land Aquisition Officer Vs Pachiyappan G	
3	O.S. 253/2014 (SUMMONS) IA/1/2014		Gowramma Vs Chandrashekar Reddy M	M L G
4	O.S. 474/2014 (SUMMONS) IA/1/2014		Marakka D Vs Pillappa D	D S H
5	O.S. 1295/2012 (ARGUMENTS.) IA/1/2012		Mariyamma Vs Marigangamma alias Mariyamma alias Marilingamma	D.Srinivas Murthy
6	O.S. 606/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
WRITTEN ARGUMENTS				
7	O.S. 1724/2013 (ARGUMENTS.) IA/1/2013		Jyothamma Vs Yallamma	H A Manjunatha
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
8	O.S. 906/2014 (SUMMONS) IA/1/2014		Muniyappa Vs Doddamuniyappa	L Subramanya
9	O.S. 1222/2014 (SUMMONS) IA/1/2014		Drakshayini Vs Chandrashekar	Nalina
10	O.S. 1041/2017 (SUMMONS) IA/1/2017		Narayan S Vs M/s Shiva Shakthi Builders, Rep. by Managing Partenr Nagaiah V	M K Shivaraju
11	O.S. 1177/2018 (SUMMONS) IA/1/2018 IA/2/2018		SAVITHRI BAI S Vs HANUMAN SINGH	L MAHESH
12	O.S. 1631/2018 (SUMMONS) IA/1/2018		NAGESH Vs VEERABHADRAIAH	N G G

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1041/2019 (SUMMONS) IA/1/2019		SANDEEP KUMAR Vs RUKMINAMMA M H	H A MANJUNATH
14	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
3:00 P.M - 4:00 P.M				
HEARING ON IA				
15	O.S. 1734/2019 (SUMMONS) IA/1/2019		Divya Vs Nagesh V	A V Vijaya
LOK ADALATH				
16	O.S. 1386/2019 (A.D.R) IA/1/2019		Suryanarayana P Vs Divya Natchi	V A R S
17	O.S. 1387/2019 (A.D.R) IA/1/2019		Mala Vs Divya Natchi	V A R A
18	O.S. 1388/2019 (A.D.R) IA/1/2019		M S H PRASAD Vs DIVYA NATCHI	V A R S
CROSS EXAMINATION OF PW				
19	O.S. 38/2012 (EVIDENCE.)		MUNIVENKATAMMA Vs REVANNA	P PMS
DEFN EVIDENCE				
20	O.S. 268/2012 (EVIDENCE.) IA/1/2012		VENKATARADRI.B.N. Vs GAYATHRIAMMA	D.S. MALI PATIL
Cases listed below are adjourned due to Covid 19				
21	O.S. 1128/2013 (SUMMONS) IA/1/2013 IA/2/2013	10-12-2020	Varalakshmi Vs Chinnamma	G.S.Prasanna kumar
AMENDMENT				
22	O.S. 391/2014 (SUMMONS) IA/1/2014	10-12-2020	Rathnamma Vs Gowramma	V V
IMPLEADING APPLICATIONS				
23	O.S. 371/2012 (SUMMONS)	10-12-2020	THE LAKSHMI VILAS BANK LTD. Vs ROSHNAK PASHA	V.GURURAJ

NOTICES

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 1038/2010 (SUMMONS)	10-12-2020	THIMMARASAPPA Vs GALAPPA AND OTHERS	RAJANNA VP - D1 TO 4
STEPS				
25	L.A.C. 3/2011 (SUMMONS)	10-12-2020	ANANTHKUMAR.M. Vs SPECIAL LAND ACQUISITION OFFICER AND ESTATE OFFICER	P VENKATA SHIVA REDDY M I ARUN
26	O.S. 1256/2012 (SUMMONS) IA/1/2012	10-12-2020	Papamma Vs Puttamma	L. SUBRAMANI
27	O.S. 1226/2012 (EVIDENCE.) IA/1/2012	10-12-2020	Shanthamma Vs Sidda Reddy.R	S.MUNIRAJU
CROSS EXAMINATION OF DW				
28	O.S. 202/2014 (EVIDENCE.) IA/1/2014	10-12-2020	Krishna R Vs Palani J	Prabhakar
CROSS EXAMINATION OF PW				
29	O.S. 408/2012 (EVIDENCE.)	10-12-2020	GALAMMA @ GALI HANUMAKKA Vs RAJESH.G.S	K.L. SUJAYA
30	O.S. 443/2012 (EVIDENCE.) IA/1/2012	10-12-2020	SRINIVASA Vs SRINIVASA REDDY.B	C.RAVIKUMAR
31	O.S. 1299/2013 (EVIDENCE.) IA/1/2013	10-12-2020	Chinnappa Vs Thirumala Shetty	R. Lokesh
32	O.S. 1312/2013 (EVIDENCE.) IA/1/2013	10-12-2020	A.J. Shashikala Vs Revamma	HAJIRA BI
33	O.S. 1503/2013 (EVIDENCE.) IA/1/2013	10-12-2020	Basavaraju A S Vs Shivakumar A V	S Sonnegowda
34	O.S. 475/2014 (EVIDENCE.) IA/1/2014	10-12-2020	Jyothi M A Vs Kempegowda M	B E Sridhar
35	O.S. 1011/2018 (SUMMONS) IA/1/2018	11-12-2020	Venugopal S Vs Shwetha	Anjaneya Reddy
AMENDMENT				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 1698/2014 (SUMMONS) IA/1/2014	11-12-2020	Nagaraja R Vs Chandrashekar	S Harish
AWAIT SUMMON/NOTICE				
37	O.S. 817/2014 (SUMMONS) IA/1/2014	11-12-2020	Nagaraju Vs Mangaiyarkarasi	T.N. Srinivasa Reddy
38	O.S. 1679/2014 (SUMMONS) IA/1/2014	11-12-2020	Master Bhavish Vs Lakshmana	Lokesh
STEPS				
39	O.S. 1623/2014 (SUMMONS) IA/1/2014 IA/2/2014	11-12-2020	Shanthamma J Vs Jayamma	S D A
40	O.S. 1046/2017 (SUMMONS) IA/1/2017	11-12-2020	Krishnappa Vs Nagaraju	Aswathanarayana
41	R.A. 10/2019 (SUMMONS) IA/1/2019	16-12-2020	Venkate Gowda M Vs Muniyamma, Since dead by her LRs (a) Byyamma since deaqd by her LRs a(i) Venkatesh	B S Shashibhushan
AWAIT SUMMON/NOTICE				
42	O.S. 706/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-12-2020	INDUMATHI Vs MUNAIAH ALIAS MUNIKRISHNA	A C D
43	O.S. 1443/2019 (SUMMONS) IA/1/2019	16-12-2020	Sandhya Vs Jayamma	M Srinivas
NOTICES				
44	M.C. 173/2020 (SUMMONS)	16-12-2020	NAVEEN KUMAR M Vs YAMINI M	A R K LAW ASS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 701/2020 (SUMMONS) IA/1/2020 IA/2/2020		PADMA S Vs SAMPANGIRAMAIAH N	G MANJUNATH
OBJECTION ON IA				
2	O.S. 816/2020 (SUMMONS) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
STEPS				
3	O.S. 908/2020 (SUMMONS) IA/1/2020 IA/2/2020		SUHAS Vs SUJATAMMA S ALIAS SUJATHA	CHANNEGOWDA K R
4	Misc 158/2019 (NOTICE) IA/1/2019		Venkatesh M Vs Venkataramanappa alias Venkataramana	N D V
5	EX 78/2019 (NOTICE)		Premavathi Pavani Vs Chikka Annaiappa	R Sandeep
6	Misc 226/2019 (NOTICE)		Shwetha Vs Lakshamma	J S
7	Misc 30/2020 (NOTICE) IA/1/2020		Rajanna Vs Gowramma	H M Somashekariah
8	O.S. 565/1997 (ARGUMENTS.)		T M GANGAHANUMIAIAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
9	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
10	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
11	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
12	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma Vs Muni Akkayamma	K.Shivashankar
(O.S./0000122/2002)				
13	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H Vs Lakshmana	S Siddappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1146/2015 (ARGUMENTS.) IA/1/2015		Satish R Shet Vs Kasturi	M J A
15	R.A. 31/2017 (ARGUMENTS.) IA/1/2017		Rudresha B V Vs Jamanala Bajaj Seva Trust	H E B
16	O.S. 595/2017 (ARGUMENTS.) IA/1/2017		Hanumanthaiah Vs Murthy	M Susheela
17	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
ARGUMENTS				
18	M.A. 110/2013 (ARGUMENTS.) IA/1/2013		Narayanappa Vs Adil Pasha	G.S. Balagangadhar
19	O.S. 964/2020 (ORDERS.) IA/1/2020 IA/2/2020		KRISHNA R Vs ABDUL MAJID	S AND S LAW ASSOCIATES
20	O.S. 710/2017 (OBJECTIONs) IA/1/2017 IA/2/2017		Vinod Kumar N Vs Jayaram P	K Suresh Desai
3:00 P.M - 4:00 P.M				
21	O.S. 125/2013 (HEARING) IA/1/2013		Jayashree.H.V Vs Venkataramanappa.M.C	K.P.Thrimurthy
22	O.S. 1685/2014 (HEARING) IA/1/2014		Sumithamma Vs Chikkathyamma	Ravi
23	O.S. 134/2020 (HEARING)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
24	O.S. 971/2020 (HEARING) IA/1/2020		GIRIJA Vs CHIKKAVENKATAMMA	T N GOPALA GOWDA
25	O.S. 978/2020 (HEARING) IA/1/2020		RAMAKRISHNAPPA Vs ANJINAPPA	MS NANDEESH
26	O.S. 985/2020 (HEARING) IA/1/2020		JAYAMMA Vs SIDDAPPA N C	M PRAKASH
27	O.S. 992/2020 (HEARING) IA/1/2020		BACHECHE GOWDA Vs HANUMANTHE GOWDA	VENKATESH NAIK V M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.C. 69/2020 (A.D.R)		Rohit Mathur Vs Nil	Sumaiya Rahman
29	O.S. 8/2013 (ISSUES.)		Parvathi Vs Hanumanthaiah.V	R.Ravikumara
30	O.S. 1663/2014 (ISSUES.) IA/1/2014 IA/2/2014		Ananda Vs Munegowda	N K
31	O.S. 1682/2014 (/0000) (ISSUES.) IA/1/2014		Zaibun Vs Saram Bee	B N A
32	O.S. 1804/2014 (ISSUES.) IA/1/2014 IA/2/2014		Beeramma Vs Muniyamma	Venkaswamy G
33	O.S. 912/2015 (ISSUES.) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015 IA/5/2015		Lakkamma Vs Lakkappa	Jayaprakash
Cases listed below are adjourned due to Covid 19				
34	O.S. 562/2020 (SUMMONS)	07-01-2021 (11:00 A.M - 12:00 P.M)	CANARA BANK REPTD BY NEHA GUPTHA Vs VENKATARAMAIAH N	R A MOHAN
35	O.S. 650/2015 (SUMMONS) IA/1/2015	07-01-2021	Lakshmiddevamma T V Vs Padmini	NAGARAJA
36	FDP 2/2019 (SUMMONS)	07-01-2021	Manjula Vs Beerappa B	A.C. SUBRAMANYA
37	O.S. 216/2019 (SUMMONS) IA/1/2019	07-01-2021	Karisiddawadayar Mutt Trust, Rep. by Sachidananda Shivacharya Swamy Matadhipathi Vs LA.SRI.JAGADGURU NEELAKANTA SARANGA DESHIKENDRA MAHA SWAMIGALU	B C Chethan
38	Misc 26/2019 (SUMMONS)	07-01-2021	Anjanamma Vs Ramaiah	H C K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 308/2019 (SUMMONS) IA/1/2019	07-01-2021	PAPAMMA ALIAS VENKATAMMA Vs SAROJAMMA	A K V
40	FDP 8/2019 (SUMMONS) IA/1/2019	07-01-2021	Papamma Vs Akkayamma	K T S
41	O.S. 386/2019 (SUMMONS)	07-01-2021	Veerabhadraiah Vs Shivashankar N	C R
42	EX 18/2019 (SUMMONS)	07-01-2021	Anitha M S Vs Manjesh Kumar	J P
43	O.S. 451/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-01-2021	Lakshmipathi N R alias Lakshmipathi R Vs Shivaraj V Patil	Thejash P
44	O.S. 483/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-01-2021	Lalitha Vs Jayanna	K S Nataraj
45	EX 23/2019 (SUMMONS)	07-01-2021	Lakshmipriyan V G Vs Narayanaswamy B	K K Manjunath
46	Misc 76/2019 (SUMMONS) IA/1/2019	07-01-2021	Sharadamma Vs Nagaraj M	H Somasekharaiah
47	O.S. 532/2019 (SUMMONS) IA/1/2019	07-01-2021	Muniyamma Vs Bommalingaiah K B	K N Krishna Reddy
48	O.S. 561/2019 (SUMMONS) IA/1/2019	07-01-2021	Nirmala Devi R Vs Lakshamma	NAG Assoc.
49	O.S. 573/2019 (SUMMONS) IA/1/2019	07-01-2021	Gayathamma Vs Munivenkatamma	B M H
50	O.S. 579/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-01-2021	Narayanaswamy N Vs Nanjappa G	K Munivenkatappa
51	O.S. 599/2019 (SUMMONS) IA/1/2019	07-01-2021	Prabhakaran K P Vs Krishnamurthy B N	Parashuram R
52	O.S. 608/2019 (SUMMONS) IA/1/2019	07-01-2021	Ashok Bhat Vs Satish Bhat	Kempapura Agrahara Bangalore
53	O.S. 626/2019 (SUMMONS) IA/1/2019	07-01-2021	Gopi C K Vs Krishnamurthy B N	P R H

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 725/2019 (SUMMONS) IA/1/2019	07-01-2021	REDDAPPA REDDY N Vs BASAVAPRABHU B N	Lex Justicia
55	O.S. 843/2019 (SUMMONS) IA/1/2019	07-01-2021	MUNIYAMMA Vs SONNAMMA	P M B
56	O.S. 924/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-01-2021	Rukmini K L Rep by her GPA holder Gangadharaiah A N Vs The Bengaluru Development Authority, rep by its Commissioner	Y S H Reddy
57	Misc 151/2019 (SUMMONS)	07-01-2021	Ramdas Vs Muniraju G	K M R
58	FDP 27/2019 (SUMMONS)	07-01-2021	Mangalamma Vs Siddamma, Dead and LRs are already on record as D2 to D4	N Nagaraj
59	O.S. 1211/2019 (SUMMONS) IA/1/2019	07-01-2021	MARIYAMMA Vs BANK GANIGARA KRISHNAPPA	V M V
60	Misc 165/2019 (SUMMONS) IA/1/2019	07-01-2021	M/s K N S Infrastructure Pvt. Ltd., Rep. by K N Boregowda Vs Chikkamma	DHANANJAYA.P.R.
61	O.S. 1237/2019 (SUMMONS) IA/1/2019 IA/2/2019	07-01-2021	Radha G P Vs Yellamma	K Devaraj
62	Misc 169/2019 (SUMMONS) IA/1/2019	07-01-2021	Rathnamma alias Munirathnamma, Since dead by her LRs. Manjunatha R Vs Huchchamma	V Manjunatha
63	O.S. 1262/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	07-01-2021	JAYAMMA Vs SHASHIDAR R	N R N
64	O.S. 1352/2019 (SUMMONS) IA/1/2019	07-01-2021	MURTHY M R Vs KRISHNAMURTHY B N	PARASHURAM R
65	O.S. 1705/2019 (SUMMONS)	07-01-2021	Canara Bank, Rep. by Shylaja K R Vs Pavithra Swasahaya Sanga	T M J

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	O.S. 1706/2019 (SUMMONS)	07-01-2021	Canara Bank, Rep. by K R Shylaja Vs Shree Sharada Swasahaya Sangha	T M J
67	O.S. 1758/2019 (SUMMONS) IA/1/2019	07-01-2021	Vedavilasa Vs Krishnappa	B R A
68	O.S. 1941/2019 (SUMMONS) IA/1/2019	07-01-2021	Syed Anwar Vs Keshavareddy K R	S A K
69	O.S. 1942/2019 (SUMMONS) IA/1/2019	07-01-2021	Maqbool Jan alias Maji Vs Keshavareddy K R	S A K
70	O.S. 1947/2019 (SUMMONS) IA/1/2019	07-01-2021	Raghu R Vs Mariyappa	N Devaraj
71	O.S. 13/2020 (SUMMONS) IA/1/2020	07-01-2021	Ganesh S Vs Gautam Chand	Sham Prasad
72	O.S. 27/2020 (SUMMONS) IA/1/2020	07-01-2021	Nagarathnamma Vs Narayana Reddy	K R Ananda Kumar
73	O.S. 80/2020 (SUMMONS) IA/1/2020	07-01-2021	Venkatamma Vs Narasimhaiah	K C P
74	O.S. 98/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-01-2021	VENKATESH B K Vs SRINIVASA K	P R P
75	M.C. 19/2020 (SUMMONS)	07-01-2021	Vajramuni Vs Nethravathi	PADMANABHA
76	O.S. 118/2020 (SUMMONS) IA/1/2020	07-01-2021	Kallamma Vs Muniyappa	Venkataswamy
77	O.S. 263/2020 (SUMMONS) IA/1/2020	07-01-2021	VIJAYKUMAR G Vs GANESH S	P H V
78	O.S. 300/2020 (SUMMONS)	07-01-2021	RAJAMMA Vs SANJEEVAMMA	VENUGOPAL G N
79	O.S. 430/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-01-2021	Muniakkayamma Vs Munikrishnappa	P.R.HARISH KUMAR
80	O.S. 372/2004 (EVIDENCE.) IA/1/2004	07-01-2021	NARAYANAPPA Vs RAMAIAH	H.YNAGARAJA SSR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
81	O.S. 467/2013 (EVIDENCE.) IA/1/2013	07-01-2021	Masilamani.M Vs Shanthi.G	Amaresh.A.Angadi
82	O.S. 1782/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	07-01-2021	Santhosh Kumar Vadiyala Vs Sridhar R	SANKET M YENAGI
83	O.S. 392/2017 (EVIDENCE.) IA/1/2017	07-01-2021	Lakshmi Vs Ambika	MYLARAIAH ASSOCAITES
84	O.S. 1482/2017 (EVIDENCE.) IA/1/2017	07-01-2021	Lakshmi V A Vs Anjenappa V V	
85	O.S. 1173/2018 (EVIDENCE.) IA/1/2018	07-01-2021	MUNİYAPPA Vs RAJANNA D	H M ANANDA KUMAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 351/2020 (SUMMONS) IA/1/2020 IA/2/2020		Somashekhar Vs Rajappa	Prakash Babu
OBJECTION				
2	O.S. 1423/2013 (SUMMONS) IA/1/2013		Muniyappa Vs Pillappa	Harish O K
3	O.S. 63/2010 (HEARING) IA/1/2010		SUNITHA Vs SUNKAMMA	G.VISHWANATHA REDDY
4	O.S. 319/2010 (HEARING) IA/1/2010		LAKSHMI DEVI Vs M DEVARAJ	H.V.SUBRAMANYA AND ASSOCIA
5	O.S. 394/2010 (HEARING) IA/1/2010 IA/2/2010		THOTI MUNIYAPPA Vs CHINNAMMA	
6	EX 78/2010 (HEARING)		I B NAGARATHNA Vs KAMALAMMA, SINCE DEAD BY LRS	RAVINDRANATH
7	EX 79/2010 (HEARING) IA/1/2010		SHAYAMALA Vs MUNIRAJU AND OTHERS	NINGEGOWDA`
8	O.S. 1013/2010 (HEARING) IA/1/2010		MARU DEVAMMA AND OTHERS Vs AJITH KUMAR AND OTHERS	SUBRAMANI
9	O.S. 1119/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA Vs MATHUKUTTY VAIDHYAN.K.K.	VISHWANATH
10	O.S. 1389/2013 (HEARING) IA/1/2013		Shabber Khan Vs Ebrahim Khan H	Naveed Ahmed
11	O.S. 1520/2013 (HEARING) IA/1/2013		Motamma Vs Munilakshamma	K G Shivanna
12	O.S. 1186/2016 (HEARING) IA/1/2016		Caroline Marina Lancelet Vs Bhavani P Shetty	
<u>12:00 P.M - 1:00 P.M</u>				
13	O.S. 875/2017 (HEARING) IA/1/2017		Manjunath Aradhya Vs Nanjundappa	A C K G

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 878/2017 (HEARING) IA/1/2017		Sarasvathamma Vs Yeshodamma	
15	O.S. 896/2017 (HEARING) IA/1/2017		Sidda Basappa Vs Soumya Mary S	M K Shivaraju
16	EX 46/2018 (HEARING)		Rajasekar D Vs Ravikumar K	N G S
17	O.S. 1074/2018 (HEARING) IA/1/2018 IA/2/2018		Prabhakar Reddy Vs Venkataramanappa	M A Poorvaiah
18	O.S. 1197/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		Munigangamma Vs M/s Shrivane Realty., Rep. by Shailaja Hanumesh and Divakar P S	Chalapathy
3:00 P.M - 4:00 P.M				
19	FDP 30/2018 (HEARING) IA/1/2018		Hemavathi Vs Hombegowda V	C S S
20	Misc 151/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		RAVINDRA.B.C Vs RAJASHEKAR	S Devegowda
21	O.S. 1067/2019 (HEARING) IA/1/2019 IA/2/2019		Arasappa R Vs Hanumakka	H M S
22	EX 72/2019 (HEARING) IA/1/2019		Sumangala K S Vs Bharath Kumar M R	V B S
23	O.S. 1818/2019 (HEARING) IA/1/2019		SANTHOSH KUMAR Vs MEENA KUMARI ALIAS MEENAKUMARI GANAPATHI HEGDE	SRINIVAS N
24	O.S. 119/2020 (HEARING) IA/1/2020		Doddabhadramma Vs Rudrappa	Kiran B
25	Misc 31/2020 (HEARING)		Chikka Muniyappa Vs Srinivasa Reddy T	S V Ramachandrappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.A. 47/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		SHIVARAMDAS G Vs TAHSILDAR	M.SRINIVASIAH
27	O.S. 653/2020 (HEARING)		BASAVARAJU Vs RAM PRASAD K S	V N R AND ASS
28	O.S. 1218/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vijayalakshmi Vs Prakash S	
29	O.S. 667/2020 (ORDERS.) IA/1/2020		NARAYANAPPA Vs RAMAKRISHNAIAH N	L.SURESH.
Cases listed below are adjourned due to Covid 19				
30	O.S. 861/2004 (EVIDENCE.)	19-11-2020	MUNIVENKATAMMA Vs VIJAYAKUMARI	K.K. THAYAMMA
31	O.S. 277/2010 (EVIDENCE.) IA/1/2010	19-11-2020	GOVINDAPPA Vs LAKSHMAN @ DODDA LAKSHMAN	MS.SATYAKI ASSOCIATES
32	O.S. 900/2011 (EVIDENCE.) IA/1/2011	19-11-2020	VASANTHI NAGAPPA Vs GUNDAPPA.H.	JAYARAMAIAH
33	O.S. 684/2013 (A.D.R) IA/1/2013	24-11-2020	Albert Zavier Vs Philips	K.B.Mallikarjun
34	O.S. 650/2016 (A.D.R) IA/1/2016	24-11-2020	Sowmya S M Vs Muniraju S M	V Appi Reddy
35	O.S. 1276/2016 (A.D.R)	24-11-2020	Kanikyaswamy Vs Albert	
36	O.S. 1781/2016 (A.D.R) IA/1/2016 IA/2/2016	24-11-2020	Hanumanthappa Vs The State of Karnataka,	K Suresh Desai
37	O.S. 452/2019 (A.D.R) IA/1/2019	27-11-2020	Lokesh B K Vs M/s Mahendra Vikram Enterpries Rep. by Sushant Gupta	V B SHIVAKUMAR
38	M.V.C. 44/2019 (A.D.R)	27-11-2020	GOVINDARAJU Vs MANAGING DIRECTOR KSRTC	V. S. N.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 880/2019 (A.D.R) IA/1/2019	27-11-2020	Pillappa H S Vs Munirathnamma	S S M
40	O.S. 1093/2019 (A.D.R) IA/1/2019	27-11-2020	Jyothi V Vs Venkatesh Reddy M	M L P
41	O.S. 796/2013 (SUMMONS) IA/1/2013	01-12-2020	Chennamma Vs Rajanna	D.R.Vijayalakshmi
42	O.S. 316/2020 (SUMMONS) IA/1/2020	16-12-2020	Yashodha Vs Hanumakka	Sathish Babu M
43	O.S. 331/2020 (SUMMONS)	16-12-2020	Punjab National Bank Vs Naveen Kumar B H	Sushreepriya
44	O.S. 371/2020 (SUMMONS) IA/1/2020	18-12-2020	Shanthamma Vs Narayanappa	R Balareddy
45	O.S. 411/2020 (SUMMONS) IA/1/2020	18-12-2020	Krishnappa N Vs Nanjundappa alias Chikkappaiah	H M Ravishankar
46	O.S. 416/2020 (SUMMONS) IA/1/2020	18-12-2020	Muniraju alias Papaiah Vs Muniyamma	H R M
47	O.S. 452/2020 (SUMMONS) IA/1/2020	18-12-2020	Jayalakshmi C Vs Chinnappa A alias Chinnappa Reddy	R A M
48	O.S. 956/2017 (SUMMONS) IA/1/2017	12-01-2021	A Ghouse Baig Vs Yaqbal Jan	
49	O.S. 1140/2017 (SUMMONS) IA/1/2017	12-01-2021	Pradeep Vs Jayamma	C Rajanna
50	O.S. 1953/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	Manjunath Vs Revannamma	Jayasheela S
51	O.S. 19/2020 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	LAKSHMAMMA Vs PUTTAMMA	RAGHAVENDRA N.
52	O.S. 55/2020 (SUMMONS)	12-01-2021	Shiva Shankar, Rep. by his GPA Holder karunesh B M Vs Uma Santhi	G Chandrashekar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 201/2020 (SUMMONS) IA/1/2020	12-01-2021	Nagaraju A U Vs Muniyamma	N S Sanjay Kumar
54	O.S. 226/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	12-01-2021	KANTHAMMA Vs MUNIYELLAPPA	MURALIDARAI AH
55	O.S. 248/2020 (SUMMONS) IA/1/2020	12-01-2021	Jangamma Reddy Vs Shanthamma	Harindra
56	O.S. 301/2020 (SUMMONS) IA/1/2020	12-01-2021	RATHNAMMA Vs KRISHNAMMA	HARISH G D
57	M.C. 76/2019 (NOTICE)	13-01-2021	Shivaleela Vs Anilkumar S Patil	Chaithanya Law
58	Misc 148/2019 (NOTICE)	13-01-2021	Shanthamma Vs Venkatappa	Pradeep N
59	Misc 166/2019 (NOTICE) IA/1/2019 IA/2/2019	13-01-2021	Motappa alias Muniyappa Vs Basamma	M V G
60	Misc 196/2019 (NOTICE) IA/1/2019	13-01-2021	Ravindra A R Vs Ashok Kumar	A Chandrashekarai ah
61	Misc 34/2020 (NOTICE) IA/1/2020 IA/2/2020	13-01-2021	Renukappa Vs The Principal Secretary	H. Maregowda
62	R.A. 42/2020 (NOTICE)	18-01-2021	Muniyappa alias Hullur Muniyappa, Since dead by his LRs. 1(a) Prema Vs Munithayamma, Since dead by her LRs 1(a) Pillamma	N Sonne Gowda
63	R.A. 43/2020 (NOTICE)	18-01-2021	Muninarayana Gowda B M Vs Ibrahim Khan	N G G
64	R.A. 59/2020 (NOTICE) IA/1/2020 IA/2/2020	18-01-2021	CHANDRAIAH B M Vs MANJAPPA B Y	V B SHIVAKUMAR
65	R.A. 60/2020 (NOTICE) IA/1/2020 IA/2/2020	18-01-2021	CHANDRAIAH B M Vs SRIVANI CHANDRASHEKAR	V B SHIVAKUMAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 07-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	R.A. 61/2020 (NOTICE) IA/1/2020 IA/2/2020	18-01-2021	CHANDRAIAH B M Vs RAMESH KUMAR PATTAR	V B SHIVAKUMAR
67	O.S. 601/2020 (SUMMONS) IA/1/2020 IA/2/2020	21-01-2021	Manoj Kumar K Vs Marappa	HANUMANTHARAYA D.
68	O.S. 781/2020 (SUMMONS) IA/1/2020 IA/2/2020	21-01-2021	CHINNAPPA Vs MUDDAMMA	DEVARAJ N
69	O.S. 860/2020 (SUMMONS) IA/1/2020	21-01-2021	NAGARATHNAMMA Vs NAGARAJA	G VISHWANATHA REDDY
70	O.S. 888/2020 (SUMMONS) IA/1/2020	21-01-2021	SHANTHAMMA Vs BACCHAMMA	SHANKAR REDDY C

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
07.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 616/2003	1. O.S. 730/2008
2. O.S. 176/2011	2. O.S. 1431/2009
3. O.S. 230/2011	3. O.S. 629/2010
4. O.S. 965/2014	4. O.S. 660/2010
5. O.S. 1999/2014	5. O.S.1017/2010
6. O.S. 301/2016	6. O.S. 549/2011
7. O.S. 303/2018	7. O.S. 355/2013
8. O.S. 596/2020	8. O.S. 473/2013
9. O.S. 810/2020	9. O.S.287/2014
10. FDP 16/2020	10. O.S. 748/2017
11. Ex. 49/2014	11. O.S. 1633/2017
	12. O.S.1666/2013

IV ASCJ 06.10.2020
Bengaluru Rural District, Bengaluru.

